

(19)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/17 & 18/CAA/2018
NAME OF THE TRANSFEROR(S) : REVANTHA HOLDINGS LTD
NAME OF THE TRANSFEREE : LAKSHMI CARGO COMPANY LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. PAWAN JHABAKH,
ABISHEK RAMAN &
CHANDRAPRAKASH SURANA
(9686603576)

Counsel for the
Applicant Companies

Abhishek Ram

ORDER

Counsel for the Applicant present. Heard. Reserved for order.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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